

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 752 of 2024**

**IN THE MATTER OF :**

Brijesh Singh Ladwal

...Applicant

Versus

UT of Chandigarh & Ors

...Respondents

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**Filed by**



**Date: 10.12.2025**  
**Place : Delhi**

**Rahul Khurana, Advocate**  
**09811894060**  
**rkhuranalegal@gmail.com**

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**Reply on behalf of Respondent No. 9 through Sh.  
Sudhir Mohan, Regional Officer, HSPCB,  
Panchkula.**

**Most Respectfully Showewith:**

1. That the above-mentioned OA has been instituted by the applicant and is presently pending adjudication before this Hon'ble NGT.
2. That the answering Board, being the statutory regulatory authority under the Water (Prevention & Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986, is responsible for monitoring, regulating and enforcing compliance of environmental norms within its jurisdiction.
3. That the answering respondent is collecting regular monthly monitoring samples of this MDC drain (Panchkula drain).
4. That this MDC drain carries the discharged effluent generated from Rajiv Colony and Indira Colony situated within District Panchkula, which subsequently meets the Sukhna Choe and thereafter merges into the Ghagger River.
5. It is further submitted that the said drain now falls within the jurisdiction of the PMDA, and as a part of remedial measures, proposal have been initiated by the PMDA for the construction of Sewage Treatment Plants (STPs) for treating the sewage presently falling into the Panchkula drain from the areas of Rajiv Indira Colony, Village Budanpur and adjoining localities. PMDA has

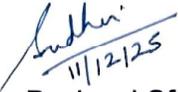
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proposed a 10 MLD STP and a 6 MLD STP for the Gandhi Colony and Sector-5C area for which land is being procured by PMDA

Present Reply is being submitted for kind consideration of this Hon'ble Tribunal. Answering respondent craves liberty to file additional reply to place on record subsequent developments.

**Date: 10.12.2025**

**Place: Panchkula**

  
11/12/25  
**Regional Officer,  
Panchkula Region**

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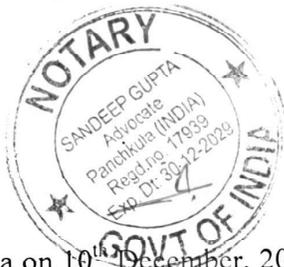
UT of Chandigarh&Ors

...Respondents

**AFFIDAVIT**

I , Sudhir Mohan, Regional Officer, Haryana State Pollution Board, Panchkula aged about 36 years do hereby solemnly affirm and state as under : -

1. That in the aforesaid official capacity , I am well conversant with the facts and circumstances of the case, therefore, I am competent to file accompanying reply and to swear this affidavit.
2. That I have gone through the contents of the accompanying reply which has been drafted under my instructions.



*Sudhir*  
Regional Officer  
**Deponent**  
Haryana State Pollution Control Board  
SCO 116, 1st Floor, Sector-25, Panchkula

**VERIFICATION**

Verified at Panchkula on 10<sup>th</sup> December, 2025 that the contents of affidavit are true and correct to the best of my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.

✓  
Contents of the affidavit / instrument /  
Instrument readover/ explained to the  
Declarant / Executant in his/her language and  
seemed perfectly understood the same and he / she  
admitted to be correct.

*Sudhir*  
**Deponent**  
Regional Officer  
Haryana State Pollution Control Board  
SCO 116, 1st Floor, Sector-25, Panchkula

*SM*  
10/12/2025  
I identify Deponents He/She/ They  
has/have signed in my presence  
Sandeep Gosswami  
Adv  
8699158589

Attested as Identified  
*Sandeep Gupta*  
SANDEEP GUPTA  
Notary, PANCHKULA (Haryana)  
10 DEC 2025